

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 302

IA-1955/2024

In

IB-749/ND/2023

IN THE MATTER OF:

M/s. Getz Cables Pvt. Ltd.

.....APPLICANT/PETITIONER

Vs

NORTHERN ARC CAPITAL LIMITED &ANR.

.....RESPONDENT

SECTION

U/s 10 of IBC, 2016

Order delivered on 10.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Udit Singh

For the SBI : Mr. Prafful Saini, Adv.

For the Respondent : Mr. Deepak Biswas, Mr. Harshit Gupta, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

In compliance with the order dated 05.06.2024, the Applicant and the Respondent No. 2 have filed their written submissions. The Respondent No. 1 does not want to file any written submissions.

Order **reserved**.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**